

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/597/(IB)/2017  
NAME OF THE PETITIONER(S) : N. SUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ARUNA HOTELS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. PRAKASH FOR  
T-S. VIJAYA RAGHAVAN

Counsel for Petitioner  
PSV

② D REVATHI KARTHICK.  
SAI VIHARI.

COUNSEL FOR  
CORPORATE DEBTOR.

Revathi.

**ORDER**

Mr. S. Prakash, Counsel for Petitioner present. Mr. D. Revathi Karthick, Counsel for Corporate Debtor present. Both the parties filed written submissions. Counsel for the Applicant has also filed the proposed name of the IRP in Form '2'. **Reserved for orders.**

- Sel -  
MEMBER (TECHNICAL)  
ghk

- Sel -  
MEMBER (JUDICIAL)